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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or T.P. No. Purpose Section Name of the Parties

C.P. No. or	1.P. NO.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP(IB)	-	For filing	Rule 6 of IB	Krupa Polymers(India) Pvt Ltd Vs
No.79/BB/		objections		Shashi Distileries Packaging Pvt Ltd.
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SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. LAKSHMI MENT	on Respondent	Lakshmi
(For C.K Nandal	2umos	
Low Chamber	4)	
+91 98800734	11.1. 1/2000	Sharing
2) Sholboor	) Word	. 6

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Objections not filed. However, both the Counsels reported that, parties are entered into compromise / settlement and requested time for reporting the same. List it on 20/12/2017.

Member (T)

Member (J)